NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016 IA No. 21/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES:

Sarla Kishorrao Sapkal

In

Shri Shyam Haribhau Sapkal & Ors.

V/s.

The New Akot Cotton Ginning & Pressing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Makesh Athavale of PCS for Anagha Anasingaraju of Respondents aanagha

Nassendsa v. soert R 2 N.v. soert

2. Right Soon Adv. for Applicant Lordeforth

B. R. Nagesh

Ashtosh Gupler of Adv. for preparation of Perinances

Reckep M. Nomballan of Perinances

ORDER

I.A. Nos.06/17, 14/17,15/17,16/17,19/17,20/17,21/17,22/17,23/17,24/17,25/17 IN T.C.P. No. 50/397-398/NCLT/MB/MAH/2016

The Learned Representatives of both the sides are present.

I.A. Nos.06/17, 14/17,15/17,16/17,19/17,20/17,21/17,22/17,23/17,24/17,25/17 IN T.C.P. No. 50/397-398/NCLT/MB/MAH/2016 ...2...

By Consent seeking adjournment. Adjourned to 26.09.2017.

3.10.17 -> 14.11.17

Sd/-

U

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017 Sd/-

M.K. Shrawat Member (Judicial)